

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 40 of 2008

Dated: May 28, 2009

Present: **Hon'ble Mrs. Justice Manju Goel, Judicial Member**
Hon'ble Mr. H.L. Bajaj, Technical Member

Jharkhand State Electricity Board
Appellant(s)

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Versus

Jharkhand State Electricity Regulatory Commission
Respondent(s)

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Counsel for the appellant(s) : Mr. R. R. Dubey

Counsel for the Respondent(s) : Mr. Sudarshan Shrivastav, Adv.
along
with Mr. A. K. Mehta, Secy. JSERC
for R-1
Mr. Janarajan Das and Mr.
Swetaretu Mishra for DVC
Mr. Ajay Kumar for REC

ORDER

We have received the report of the Jharkhand State Electricity Board. The others mentioned in our order dated 21st April, 2009 also needs to submit their report on the progress made on rural electrification and impediments in the progress of their work and the possible solutions to those impediments.

List the matter on **23rd July, 2009.**

(H.L. Bajaj)
Technical Member

(Justice Manju Goel)
Judicial Member